

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1224

ANSWERED ON:29.11.2011

SPORTS STADIA

Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether some stadia renovated for conducting the commonwealth Games (CWG) were vacated from the various sports federations during the CWG, 2010;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether these federations have been allowed to run their sporting activities in the said stadia;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to rent out the rooms of the stadia to corporates, in order to generate revenues;
- (f) if so, the details thereof including the number of requests received by the Government/Sports Authority of India from the various sports federations; and
- (g) the action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) Yes, Madam.

(b) The following stadia of Sports Authority of India (SAI), renovated for conducting the Commonwealth Games-2010, were got vacated from the various sports federations:-

i) Jawaharlal Nehru Stadium.

ii) Indira Gandhi Stadium.

iii) Major Dhyan Chand National Stadium.

iv) Dr. Shyama Prasad Mukherjee Swimming Pool Complex. As the vacated stadia were to be handed over to Central Public Works Department (CPWD) for carrying out the major renovation for the preparation of Commonwealth Games-2010, the federations were asked to vacate the Stadia. The detail of federations is Annexed.

(c)&(d): After successful completion of the Commonwealth Games-2010, all the five stadia in Delhi are being allowed to sports federations for sporting activities and they are conducting their sports activities in these stadia.

(e) No, Madam.

(f) & (g): Do not arise.